

ITEM NO.41                      Court 6 (Video Conferencing)                      SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1137/2021

SAMAR VIJAY SINGH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 21-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s)      Mr. K Sultan Singh, Sr. Adv.  
                                 Mr. Sakshajm Maheshwari, Adv.  
                                 Mr. Amit Ojha, Adv.  
                                 Mr. Azeem A Dost, Adv.  
                                 Mr. Aditya Vikram Singh, Adv.  
                                 Mr. Vipin Singh Bansal, Adv.  
                                 Mr. Smar Vijay Singh, in-person

For Respondent(s)      Mr. Hrishikesh Baruah, AOR  
                                 Ms. Radhika Gupta, Adv.  
  
                                 Ms. Aishwarya Bhati, Ld. ASG  
                                 Mr. Digvijay Dam, Adv.  
                                 Mr. Bhuvan Kapoor, Adv.  
                                 Ms. Ruchi Kohli, Adv.  
                                 Mr. Kamendra Mishra, Adv.  
                                 Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel has entered appearance on behalf of respondent No. 3 and requests for and is granted two weeks to place the stand of UPSC on record.

Learned counsel also enters appearance on behalf of respondent Nos. 1 and 2 and requests for

and is granted two weeks time to file vakalatnama and to place their stand on record.

Liberty is granted to the petitioner to file additional documents.

List on 29.04.2022.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)